

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2554
ANSWERED ON:09.12.2011
NATIONAL WILDLIFE BOARD
Naranbhai Shri Kachhadia

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the National Wildlife Board has decided to keep the notification related to the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 on hold ;
- (b) if so, whether the Government has constituted any sub-committee to assess the adverse impact of the said Act;
- (c) if so, the details thereof alongwith Constitution of the said sub committee ; and
- (d) the time by which the said committee is likely to submit its report ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): As per the information provided by the Ministry of Environment & Forests, no such decision has been taken by the National Board for Wild Life.
- (b) to (d): Do not arise.